

**HIGH COURT OF KARNATAKA,
BENGALURU**

Dated: 21st October, 2020

**CORRIGENDUM TO NEW STANDARD OPERATING PROCEDURE
- SOP, DATED 29.09.2020 FOR HIGH COURT IN PURSUANCE
TO THE ORDER OF THE HON'BLE SUPREME COURT OF INDIA**

The following shall be inserted as Clause 15 (BBB):

“The premises of the Bar Association in all the benches of the High Court will remain open on all Court working days between 10.30 a.m. and 4.00 p.m. from 22.10.2020. However, before opening the premises, half of the chairs inside the premises shall be removed, which will naturally reduce the foot fall and congregation in the Bar Association premises. For the time being, entry of photocopy machine operators, notaries and typists will not be permitted.”

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL